

LOK SABHA
UNSTARRED QUESTION NO. 1683
TO BE ANSWER ON 28-12-2017

DEVELOPMENT OF HANDLOOM INDUSTRY

1683. SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether the Government has taken note of the problems being faced by the handloom industry in the country and if so, the details thereof;
- (b) whether the Government has reiterated its commitment to develop handloom industry in the country and endorsed the need for revival of the industry in large-scale in its expo on the Textiles India 2017 held in Gujarat recently and if so, the details thereof; and
- (c) the details of the incentives and sops being given to the handloom workers in the country.

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)
MINISTER OF STATE FOR TEXTILES
(SHRI AJAY TAMTA)

(a): Government of India is aware of the problems of the handloom sector and to redress the same, Ministry of Textiles is implementing the following schemes for development of handlooms and welfare of the weavers:

1. National Handloom Development Programme (with following components)
 - (i) Block Level Cluster
 - (ii) Handloom Marketing Assistance
 - (iii) Concessional credit/weavers Mudra Scheme etc.
2. Handloom Weavers' Comprehensive Welfare Scheme
3. Yarn Supply Scheme
4. Comprehensive Handloom Cluster Development Scheme

(b): Government is committed to develop handloom sector in the country. Ministry of Textiles organised Mega Textile India 2017 event from 30th June to 2nd July 2017 at Gandhinagar, Gujarat to provide platform to domestic manufacturers, traders and industry to showcase the entire value chain of textiles including handlooms and also to facilitate B2B engagements for strengthening business relationships, exploring new partnerships, investment opportunities and technological tie ups. During the event, members of the Handloom Export Promotion Council received spot enquiries worth Rs. 5.10 cr.

(c): Under the on-going handloom schemes, incentives are provided on purchase of yarn, looms/accessories, setting up of the common facility Centre/dye house, construction of the individual workshed, payment of insurance premium, margin money, interest subvention etc. to handloom agencies/weavers.
